

given to the women's organisations; and

(b) if so, how many and what are the names of such organisations and the places where they have got such contracts?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN):

(a) Yes.

(b) A statement, furnishing the details desired is laid on the Table of the Sabha.

STATEMENT

Name of station	Nature of contract	Name of the Women's Organisation working the contract
Badhera	Stall and vending of tea, coffee, sweets and fruits.	Sharda Udyog Mandir, Amraoti.
Lucknow	Vegetarian Refreshment Room.	The all India Women's Central Food Council.
Ghaziabad	Non-vegetarian Refreshment Room.	Do.

RAILWAY LEVEL PLATFORMS AT GADARWARA AND GOTEGAON

*109. **SHRI NIRANJAN SINGH:** Will the Minister of RAILWAYS be pleased to state the amount of expenditure incurred on constructing the railway level platforms at Gadarwara and Gotegaon railway stations on the Central Railway?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Presumably the Hon'ble Member is referring to high level platforms at Gadarwara and Gotegaon Railway stations.

At Gadarwara, the existing high level platform has been extended at an estimated cost of Rs. 3,400. The low level platform at Gotegaon has been raised to high level at an estimated cost of Rs. 52,845.

DOUBLING OF RAILWAY LINES BETWEEN ITARSI AND JUBBALPORE AND JUBBALPORE AND JHUKHEHI

*110. **SHRI NIRANJAN SINGH:** Will the Minister of RAILWAYS be pleased to state whether the proposal to construct double railway lines from Itarsi to Jubbulpore and from Jubbulpore to Jhukehi has been dropped? If not, what is the progress so far made in the work and when it is likely to be completed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): The Itarsi-Jubbulpore Section is now not required to be doubled in the Second Plan period. The Jubbulpore-Jhukehi Section is not included in 1959-60 programme.

SUPPLY OF RICE BY ANDHRA PRADESH TO KERALA

*111. **SHRI P. C. BHANJ DEO:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Government of India have agreed to the supply of 15,000 tons of rice by the Government of Andhra Pradesh to Kerala at controlled price; and

(b) whether any steps were taken by Government against the Andhra Mill Owner's Association for demanding higher price?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The Government of Kerala themselves are now making purchases of rice in Andhra at controlled prices.